

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 12  
(MP) CP(IB) 64 of 2020

**Order under Section U/s 9 of IBC Code,2016**

**IN THE MATTER OF:**

Swift Freight (India) Pvt Ltd  
V/s  
Shri Mittal Agritech Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :PCS Ms. Manju Mundra  
For the Respondent :Mr. Jainish Shah, Advocate

**ORDER**

The petitioner has uploaded the documents on e-portal. The Respondent is directed to complete formalities of e-filing of their respective documents within one week.

List the matter on 26.08.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

  
**ABNI RANJAN KUMAR SINHA**  
**MEMBER(JUDICIAL)**